

श्री आर० एस० तिवारी : इस से साधारण जनता को आसानी मिलेगी या नहीं !?

श्री राजबहादुर : मिलेगी ।

LABOUR WELFARE IN RAILWAY COLONIES

*1123. **Shri Dhulekar:** Will the Minister of Railways be pleased to state:

(a) the annual amount of expenditure that Government incur on labour welfare in the Railway colonies of Gashia Phatak, Pullia No. 9, and Sipri Bazar near the Railway Workshops Jhansi (Central Railway);

(b) the items on which this expenditure is incurred;

(c) the annual expenditure for the years 1950-51 and 1951-52 in connection with health and Education; and

(d) the nature and personnel of the staff that is employed for this purpose?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) to (d). The colonies of Gadia Phatak, Pullia No. 9- and Sipri Bazar near the Railway Workshops, Jhansi, Central Railway are not Railway colonies. These areas have been amalgamated by the U. P. Government with the Jhansi Municipality with effect from 15th January 1950. The question of incurring expenditure by the Central Government on the welfare of these colonies does not, therefore, arise.

Shri Dhulekar: Is the Government aware that more than 10,000 families of railway workers live in these three colonies?

Shri L. B. Shastri: Yes, quite a good number of them.

Shri Dhulekar: Is it not the responsibility of the Government to see that health visitors and doctors are appointed to visit these families?

Mr. Speaker: Order, order. That is going into an argument. He may ask for information.

Shri Dhulekar: Is the Government aware that in all these three colonies there are no Government or municipal dispensaries of any kind to give them medical help?

Shri L. B. Shastri: Well, the citizens of Jhansi should approach the State Government for that.

Shri S. C. Samanta: May I know whether the railway employees in these colonies are given housing allowances also?

Shri L. B. Shastri: I have no information.

Shri S. C. Samanta: In view of the large number of railway employees living in these colonies, do Government propose to start hospitals and schools there?

Shri L. B. Shastri: In fact, that is the concern of the Jhansi Municipal Board. I am not aware, but I think Jhansi City has got hospitals and other amenities.

BONE CRUSHING FACTORIES

*1125. **Shri Balwant Sinha Mehta:** Will the Minister of Food and Agriculture be pleased to state:

(a) what is the total number of factories engaged in bone crushing in India;

(b) how many of them prepare bone-meal; and

(c) which State produces the most?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Fifty-two.

(b) All.

(c) West Bengal.

Shri Balwant Sinha Mehta: May I know the total quantity of raw bones available in the country, how much, if any, is exported outside, and why its export is not banned?

Shri Satish Chandra: The actual collection of raw bones comes to about 1½ lakh tons though the quantity that may be available in the country is much more.

Shri Balwant Sinha Mehta: Are Government aware that partially prepared bone meal is exported? And are bones exported in the raw form or in the crushed form?

Shri Satish Chandra: No bone meal is exported but crushed bones of a certain size are exported.

Shri Balwant Sinha Mehta: Why is the export not banned when it is one of the sources of our national wealth?

Shri Satish Chandra: There is not much demand for superphosphates by our agriculturists. We earn foreign